

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.140
C.P.(CAA)/53(AHM)2022 in
C.A.(CAA)/37(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Daman Hospitality Pvt Ltd

.....Applicant

Order delivered on .07/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv.
For the Respondent : Ms. Kanjal Trivedi, Ld. Adv.
: Mr. Liladhar Sharma Assistant Director for RD NWR

ORDER

Learned Senior Counsel Mr. Navin Pahwa states that the Income Tax reports have come. The physical copy is received but the e-filing is not complete.

Learned Counsel Ms. Kanjal Trivedi for the Income Tax Department undertakes to ensure that the copy of the report will reflect on E-portal before the next date of hearing.

List it on 23.11.2022.

-SD-
KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Rajeev